NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

29. C.P. (IB)/1122(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: The Bank Of Maharashtra Limited
Vs
Mr. Suresh Deoraoji Doiphode

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Raina Birla i/b Adv. Chaitanya Nikte for the Financial Creditor present through virtual mode.
2. Post this matter on **15.05.2024** before the Regular Bench.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/Dubey/